

NOTICE

Please take notice that Hon'ble Division Bench No. 01 comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice Sujit Narayan Prasad will not sit today i.e on 11.08.2021. Cases listed before Their Lordships shall remain stand over. Urgent matters, if any, listed before Their Lordships may be mentioned before Division Bench No. 02 comprising Hon'ble Mr. Justice Aparesh Kumar Singh and Hon'ble Mrs. Justice Anubha Rawat Choudhary in Court No. 12 through V.C.

Please take further notice that Hon'ble Mr. Justice Sujit Narayan Prasad will sit single on 11.08.2021 at 12.00 P.M in Court No. 13 and take up the cases notified before His Lordship through V.C.

Dated the 11th August , 2021
High Court of Jharkhand, Ranchi

By Order,
Sd/-
(Sanjeev Kumar Das)
Joint Registrar (L&C)

NOTIFIED CASES CAUSELIST For Wednesday The 11th August 2021

COURT NO. 13 (THROUGH VC)

SINGLE BENCH (BENCH ID-24812)

AT 12:00 PM

HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

Orders(with defect)

1	W.P(C)/5244/2013	SAMAJIK VIKAS SAMITI AND ANR vs NATIONAL COUNCIL FOR TEACHER EDUCATION THROUGH ITS REGIONAL DIRECTOR AND ANR	SAMEER SAURABH NITISH KRISHNA PRITI KUMARI VISHAL KUMAR	PRABHU DAYAL AGRAWAL SUNIL KUMAR
	AFFILIATION MATTER			
2	W.P(C)/5919/2013	KHUBLAL MANDAL vs CENTRAL COAL FIELD LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR AND ORS	KAMDEO PANDEY	RAJESH LALA
	RESIDUARY MATTERS-00			
3	W.P(C)/5984/2013	AMRIT SORENG STAFF NO 398067 vs THE MANAGEMENT OF STEEL AUTHORITY OF INDIA LIMITED THROUGH ITS CHAIRMAN AND ORS	RAKESH KUMAR	RAJIV RANJAN
	CODE OF CIVIL PROCEDURE, 1908			

Orders

4	W.P(C)/4319/2013	PUSPA DAVE ALIAS DEVI vs UDAI KUMAR RAJGARIA AND ORS	JITENDRA KUMAR PASARI	ASHIM KR SAHANI AJIT KUMAR
	IA NO, 1944/2015 (For EARLY HEARING), 7033/2018 (For Stay Vacating Petition) CODE OF CIVIL PROCEDURE, 1908			
5	W.P(C)/4322/2013	SURAJ PRABHAT vs THE STATE OF JHARKHAND AND ORS.	SUMEET GADODIA SHAIENDRA KR SINGH AKSHAY KR MAHATO	AJIT KUMAR CHANDRA PRABHA PARTH S. A. SWAROOP PATI
	IA NO, 1310/2014 (For STAY OF PROCEEDINGS) CODE OF CIVIL PROCEDURE, 1908			
6	W.P(C)/4400/2013	BHOLANATH HEMBRAM ALIAS BHOLANATH ALIAS CHANDRAI HEMBRAM AND ORS vs STATE OF JHARKHAND AND ORS.	CHANDRAJIT MUKHERJEE ARBIND KUMAR WARDA KHAN	VIKASH KISHORE PRASAD
	CODE OF CIVIL PROCEDURE, 1908			
7	W.P(C)/4877/2013	SRI MIHIR MAHATO vs STATE OF JHARKHAND	RAJAN RAJ AASHISH KUMAR VANI KUMARI	RAJESH KUMAR AMITESH KUMAR GEASEN VISHAL KUMAR TRIVEDI ANIL KR SINHA Abhishek Kumar Geasen
	IA NO, 1257/2019 (For Intervener Petition), 3693/2014 (For Misc.), 6295/2013 (For STAY OF PROCEEDINGS) CODE OF CIVIL PROCEDURE, 1908			
8	W.P(C)/5397/2013	SMT SNEHLATA AND ANR vs SMT LAXMI DUTTA AND ANR	BIRENDRA KUMAR MURARI PANDEY NIRAJ KISHORE	
	IA NO, 4925/2015 (For SUBSTITUTION) CODE OF CIVIL PROCEDURE, 1908			
9	W.P(C)/6048/2013	AJIT PRASAD MAHATO AND ANR vs REVENUE DEPARTMENT	MAHESH TEWARI SABYASANCHI PANKAJ KR DUBEY CHANDRA DEO SINGH	MANOJ KR. NO.3 MD. SHAMIM AKHTAR INDRAJIT SINHA ANOOP KR MEHTA AJAY KUMAR SAH ARPAN MISHRA
	IA NO, 2188/2017 (For EARLY HEARING), 5022/2020 (For Amendment Petition), 5296/2014 (For Misc.), 8055/2018 (For SUBSTITUTION) LAND ACQUISITION ACT 1894			

Admission

NOTIFIED CASES CAUSELIST COURT NO 13-FOR WEDNESDAY THE 11TH AUGUST 2021 HIGH COURT OF JHARKHAND, RANCHI - 2 -

10	W.P(C)/4853/2013	MS MAA TARA ENTERPRISES THROUGH ITS PROPRIETOR ARUN KUMAR SINGH vs BANK OF INDIA MANAITAND BRANCH THROUGH ITS THE CHIEF MANAGER CUM AUTHORIZED OFFICER	RAMAWATAR CHAMARIA BIRENDRA KUMAR SANJAY KR DUBEY	DR. GYANENDRA KUMAR ROHIT RANJAN SINHA
IA NO, 5628/2014 (For Misc.) BANKING-00				
11	W.P(C)/5254/2013	KAMESHWAR MAHTO vs THE STATE OF JHARKHAND AND ORS	MAHESH TEWARI SABYASANCHI CHANDRA DEO SINGH	VIKASH KISHORE PRASAD SHASHI SEKHAR SAHAY LAKHAN KR SAHAY SANJEEV KUMAR SAHAY
MUTATION PROCEEDING				
12	W.P(C)/5272/2013	PRAKASH DAS AND ORS vs LAND REFORMS AND REVENUE DEPARTMENT	MANOJ TANDON NAVIN KR SINGH SHIV SHANKAR KUMAR KUMARI RASHMI	SRIJIT CHOUDHARY PRAMOD KR JHA
SPT ACT				
13	W.P(C)/5304/2013	LAL PRAVIR NATH SHAHDEO vs THE STATE OF JHARKHAND AND ORS	AJAY KR SINGH SURAJ DEO MUNDA	RAVI KUMAR SINGH RAJESH KUMAR ROHITASHYA ROY ALIS ROHIT ROY VISHAL KUMAR RAI SATISH KUMAR DEO FAISAL KHAN
IA NO, 1734/2016 (For Misc.), 2456/2014 (For Misc.), 2560/2014 (For Extension Of Time), 5106/2020 (For Intervener Petition) ZAMINDARI ABOLITION-00				
14	W.P(C)/5322/2013	NEHALI PANJIYARA vs THE STATE OF JHARKHAND AND ORS	PYAR KUMAR RANJAN PRASAD RAM	VIKASH KISHORE PRASAD UDAY KANT THAKUR SHASHI KANT THAKUR
IA NO, 897/2014 (For STAY OF PROCEEDINGS) CODE OF CIVIL PROCEDURE, 1908				
15	W.P(C)/5955/2013	JAGDISH PRASAD SAHU vs CHIEF SECRETORY	ASHIM KR SAHANI AJIT KUMAR	SRIJIT CHOUDHARY MRITUNJAY CHAUDHARY LALJEE SAHAY
RESIDUARY MATTERS-00				
16	W.P(C)/5968/2013	JAI ABHASIT PRAKASH EKKA AND ANR vs COLLECTARIATE	RAJIV ANAND	VIKASH KISHORE PRASAD JITESH KUMAR ARBIND KR SINHA
IA NO, 7029/2015 (For SUBSTITUTION) MUTATION PROCEEDING				
17	W.P(C)/5979/2013	KOHINOOR POWER PRIVATE LIMITED THROUGH ITS CORPORATE EXECUTIVE ANINDYA SENGUPTA vs WATER RESOURCES DEPARTEMENT	SURAJ SINGH INDRAJIT SINHA RAUNAK SAHAY KRISHANU RAY AJAY KUMAR SAH ARPAN MISHRA	JAI PRAKASH,(A A G)
RESIDUARY MATTERS-00				
18	W.P(C)/6035/2013	BISHWAMBHAR CHOUBEY vs STATE INFORMATION COMMISSION	RAKESH KUMAR SUDHAKAR PANDEY	AJIT KUMAR RUPESH SINGH RAHUL SABOO
CODE OF CIVIL PROCEDURE, 1908				
19	W.P(C)/6049/2013	PYASI DEVI vs STATE BANK OF INDIA THROUGH ITS CHAIRMAN AND ORS	BINOD KUMAR JHA	HEMANT KR. CHAKRABARTY
CODE OF CIVIL PROCEDURE, 1908				
20	W.P(C)/6054/2013	RAMESH PRASAD MAHTO AND ORS vs URBAN DEVELOPMENT DEPARTMENT	JASVINDAR MAZUMDAR RAJESH KUMAR	JAI PRAKASH,(A A G) INDRAJIT SINHA BHAWESH KUMAR
MUNICIPALTIES-00				